

कुल मूल्य लगभग 57,000/- रुपये
बैठता है ।

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c) The matter as ascertained from the State Government and Food Corporation of India indicates that two trucks loaded with sugar despatched from Food Corporation of India Depot Bilaspur to Food Corporation of India Depot Mungeli on 9th July, 1980 for public distribution did not reach their destination. The sugar in question was reportedly sold to a private party and the Depot Incharge, Food Corporation of India. Mungeli as well as an Inspector of Food and Civil Supplies, Mungeli apart from private individuals also seem to be involved. The main accused Shri Hari Chand Chopra a businessman of Bilaspur is held under Section 3 of the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act, 1980. All concerned were arrested and released on bail. The concerned Food Corporation of India official is under suspension. The investigation is still in progress. The total value of the sugar involved at the levy issue price is about Rs. 57,000/-.]

**Voluntary organisations promoting the
cause of regional Languages**

2456. SHRI PANDURANG
DHARAMAJI JADHAV; Will the Minister of
EDUCATION be pleased to state:

(a) whether it is a fact that Government have been allocating funds for voluntary organisations for propagation of regional languages;

(b) if so, the criteria for giving financial assistance to these organisations;

(c) whether financial assistance is also given to cultural organisations; and

f [> English translation.

(d) whether Government propose to extend the scheme to organisations functioning at State or regional levels?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Under the scheme of assistance to Voluntary organisations for promotion of Indian languages, grants are given to Voluntary Organisations/Educational Institutions Registered under the Societies Registration Act, in all languages other than Hindi and Sanskrit as set out in the VIII Schedule to the Constitution of India and other recognised languages, including tribal languages used in India.

(b) The proposals received from voluntary organisations/Educational Institutions through the State Governments are examined by language experts. After evaluation, the proposals are, placed before the Grants Committee on whose recommendation the Government grant is released.

(c) Yes, Sir.

(d) Assistance is given to Institutions functioning at State and Regional level on the recommendations of the State Governments/State Akedemies.

**Voluntary Organisations for Welfare of
Women**

2457. SHRI PANDURANG
DHARAMAJI JADHAV. Will the Minister
of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that funds are allocated for training of social workers for women welfare projects;

(b) if so, whether financial assistance is also provided to voluntary organisations at State level which are engaged in the social upliftment of women with special emphasis on those belonging to scheduled castes